

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P (IB) No. 37/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th December 2017, 10.30 A.M

| | | | |
|---------------------|--|------------------------|---------------------|
| Name of the Company | ICICI Bank Ltd.-Vs-Palogix Infrastructure Pvt. Ltd. | | |
| Under Section | 7 IBC | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1. Mr V.V.V. Sathya, Advocate

2. Ms Deepabali Datta, Advocate

Ti Lagash Logistics
Infrastructure
Intervenor

V.V.V. Sathya
12/12/20

1. Mrs. Manju Bhutia, Adl
2. Mr. Rakesh Kumar, Adl
3. Mrs. Sonika Mulhargi, Adl

Corporate Debt

An

Mr. Ravi Kumar, B & at bar
Mrs. Kiren Sharma

SRP

Kiran Sharma
12/12/17

ORDER

Ld. Advocate on behalf of Resolution Professional (RP) as well as Ld. Counsel for the corporate debtor and the intervener is present.

Ld. Advocate appearing on behalf of RP has filed the Progress Report, which may be taken on record.

List it on 11/01/2018 along with IA(IB) No. 450/KB/2017.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)